FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR NIRMANGOLD ALLOYS PRIVATE LIMITED ENGAGED IN MANUFACTURING OF DISH ANTENNA AND HOUSEHOLD ITEMS AT AURANGABAD, MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nirmangold Alloys Private Limited CIN: U28112MH2010PTC207250
2.	Address of the registered office	Gut No. 17, Sultanpur Shivar, Near Jikthan Phata, Aurangabad- Nagar Road, Aurangabad- 431133
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	Gut No. 17, Sultanpur Shivar, Near Jikthan Phata, Aurangabad- Nagar Road, Aurangabad- 431133
5.	Installed capacity of main products/ services	Manufacturing of Dish Antenna products and accessories required to DISH TV of different renowned brands, household items with capacity of 1,50,000 units of dish tv accessories / items (approx.) per month.
6.	Quantity and value of main products/ services sold in last financial year	INR 1.65 crores
7.	Number of employees/ workmen	Presently 1
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact on: rp.ngapl@gmail.com or harishkant2007@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please contact on: rp.ngapl@gmail.com or harishkant2007@gmail.com
10.	Last date for receipt of expression of interest	29.01.2023
11.	Date of issue of provisional list of prospective resolution applicants	08.02.2023
12.	Last date for submission of objections to provisional list	13.02.2023
13.	Process email id to submit EOI	rp.ngapl@gmail.com

HARISH KANT KAUSHIK IBBI/IPA-001/IP-P-01469/2018-2019/12340 Insolvency Professional

Harish Kant Kaushik
As Resolution Professional of NIRMANGOLD ALLOYS PVT LTD
Reg. No. IBBI/IPA-001/IP-P01469/2018-2019/12340
Authorization for Assignment valid till 04th December 2023
Reg. Address: F-1904, Sapphire Regency Towers, Kavesar, Ghodbundar Road, Thane (West) MH- 400615
Email Id - rp.ngapl@gmail.com

Date: 30.12.2022
Place: Mumbai

CCI NG 3.17 Product: TOIPuneBS PubDate: 30-12-2022 Zone: Aurangabad Edition: 1 Page: TOIAUG08 User: cci Time: 12-29-2022 21:56 Color:

CHITTARANJAN LOCOMOTIVE WORKS

E-TENDER NOTICE

PCMM/CLW/DKAE on behalf of the President of India invites electronic bids from established reliable manufacturer for supply of the followings. The following E-Tender/s is/are for supply of materials for manufacture of Electric Locomotive. The Prospective/ likely suppliers are requested to look up the website **www.ireps.gov.in**. These are E-Tenders: manual offers bid for these tenders will not be accepted under any circumstances; only electronic offer bids shall be accepted. For detailed instructions please refer to website **www.ireps.gov.in**. **[A] Tender Notice No : PCMM/CLW/Dankuni/ E-Procurement/22-23/103 Dated: 23/12/2022. Sl. No.; Tender No.; Description of Stores; Qty.; Due On; Tender Cost** are as follows : **[416]; 34222591A; Capacitor Bank Harmonic Filter** (66.6 micro farad) along with accessories i.e. Tightening Clamp, Front Half Shell, Rear Half Shell with hardware to CLW Specification No CLW/ES/3/0087/D or latest and as per Dzg. no. CLW/ES/3/SK-3/0087/D and CLW/ES/3/SK-2/0087/D; **As per tender document; 17/01/2023; ₹ 0.00. [417]; 34222663C; Set of Bracket for Dankuni** consisting of 4 items (Type-6, 9, 11 & 12) for WAG-9HC Locomotive to CLW Specn. No. CLW/ES/3/0121/H OR Latest; **As per tender document; 17/01/2023; ₹ 0.00. [418]; 25221501B; Pneumatic Sand Rammer.** Details of Pneumatic Sand Rammer Technical specifications and **Make/Brand** as per Annexure; **As per tender document; 30/01/2023; ₹ 0.00. [419]; 25225106; Induction Heater 40 KVA** as per CLW specification No. MT/2307 dated 23.11.22; **As per tender document; 24/01/2023; ₹ 0.00. [420]; 25225111; Induction Heater 30 KVA** (Micro Processor Controlled) as per CLW specification No MT/2311 dated 05.12.2022. HSN Code: 85142000; **As per tender document; 21/01/2023; ₹ 0.00. [421]; 25225112; Portable Hydraulic Press- 100T** (HSN Code : 84254000) as per Specification No. MT/2312 Dt. 05.12.2022; **As per tender document; 28/01/2023; ₹ 0.00.**

[B] Tender Notice No: PCMM/CLW/ Dankuni/E-Procurement/22-23/104 Dated: 26/12/2022. Sl. No.[422]. Tender No. 29223005A. Description of Stores: Solid MIG/MAG Welding Filler Wire, Class-I to Specn. No. IRS: M-46/13 with Amendment No. 1, Grade S3C503 as per IS: 6419-2004 or as per the latest Specification, Size: Dia. 1.2 mm. **Qty.: As per tender document. Due On:** 17/01/2023. **Tender Cost: ₹0.00.**

PR6-330 **PCMM/CLW/DANKUNI**

Like us on : www.facebook.com/dvrailways

CENTRAL RAILWAY
PUNE DIVISION
NOTICE FOR E-AUCTION

Pune Division, Central Railway has called for an e-auction for the below given assets on **www.ireps.gov.in** through E-auction leasing module. The interested bidders are requested to visit the website **www.ireps.gov.in** to know the details of E-auction mention below. **Catalogue No. : BIKE PACKING PUNE Category Of LOT :** Packing of Motorcycles / Scooters (Two Wheelers of Customers to be Booked in Parcel /Luggage at Pune Parcel Office. **Auction Date & Time 12.01.2023 at 12.00 hrs.** The E-Auction will be started online through **IREPS** portal.

Sr. DCM, Pune

RailMadad Helpline 139

PUBLIC NOTICE

I am Pandharinath Sakharam Nagre, R/o Deulgaon Raja, Tq. Deulgaon Raja Dist. Buldana, At Present Adarsh Colony Chikhli Road, Deulgaon Raja, Tq. Deulgaon Raja & Dist. Buldana, issuing the following publication as the property situated at ward no. 03, Deulgaon Raja, Plot No. 41 B, of which property number W3000911, plot area 112.50 sq. mtr. Reg. 1. Sale deed No. 00683/2005, dt. 12/04/2005, executed in favour of Pandharinath Sakharam Nagre by Baban Kumthe. Above original document was lost while traveling on dt. 13/12/2022, on the way from Deulgaon Raja Bus Stand to Chikhli Road, Deulgaon Raja. I have file police complaint as per no. 031/2022 date :-19/12/2022. If any person found the above said title deed, may return the same by way of Registered post to address given below. In case any persons/Financial Institution having any claim/interest in respect there of by or any objection, please be inform the same in writing to the undersigned in the below mentioned address within 7 days from the date of Publication, with relevant documents in support of their claim/objection. If I have not received any objection within the stipulated days, beyond that no claim is entertained or binding on my client.

Pandharinath Sakharam Nagre
Adarsh Colony, Chikhli Road,
Deulgaon Raja, Tq. Deulgaon Raja
& Dist. Buldana
NOB No :- 1681186750

Adv. Sourabh V. Naik
R/o Ganpati lane, old Jalna
Mob No.9960144494

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
NIRMANGOLD ALLOYS PRIVATE LIMITED
ENGAGED IN MANUFACTURING OF DISH ANTENNA AND HOUSEHOLD ITEMS AT AURANGABAD, MAHARASHTRA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nirmangold Alloys Private Limited CIN: U28112MH2010PTC207250
2.	Address of the registered office	Gut No. 17, Sultanpur Shivar, Near Jikthan Phata, Aurangabad- Nagar Road, Aurangabad- 431133
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	Gut No. 17, Sultanpur Shivar, Near Jikthan Phata, Aurangabad- Nagar Road, Aurangabad- 431133
5.	Installed capacity of main products/ services	Manufacturing of Dish Antenna products and accessories required to DISH TV of different renowned brands, household items with capacity of 1,50,000 units of dish tv accessories / items (approx.) per month
6.	Quantity and value of main products/ services sold in last financial year	INR 1.66 crores
7.	Number of employees/ workmen	Presently 1
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact on: rp.ngapl@gmail.com or harishkant2007@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please contact on: rp.ngapl@gmail.com or harishkant2007@gmail.com
10.	Last date for receipt of expression of interest	20.01.2023
11.	Date of issue of provisional list of prospective resolution applicants	06.02.2023
12.	Last date for submission of objections to provisional list	13.02.2023
13.	Process email ID to submit EOI	rp.ngapl@gmail.com

Sd/-
Harish Kant Kaushik
As Resolution Professional of NIRMANGOLD ALLOYS PVT LTD
Reg. No. IBBI/IPA-001/IP-P01469/2018-2019/12340
Authorization for Assignment valid till 04th December 2023
Reg. Address: F-1904, Sapphire Regency Towers, Kavesar, Ghodbunder Road, Thane (West) MH- 400615
Email Id - rp.ngapl@gmail.com
Date: 30.12.2022
Place: Mumbai

BrahMos test-fired successfully from Sukhoi-30MKI

New Delhi: The IAF has successfully tested the extended range BrahMos supersonic cruise missile from a Sukhoi-30MKI fighter against a target ship in the Bay of Bengal, in a demonstration of deadly precision-strike capability from long standoff distances.

IANS

This is the second time the 450-km BrahMos missile has been tested from the air

This is the second time the 450-km BrahMos missile which flies almost three times the speed of sound at Mach 2.8, has been tested from the air after upgrade from the original 290-km range. With a combat radius of almost 1,500-km without mid-air refueling, the Sukhoi combines with the 450-km range BrahMos to constitute a deadly weapons package. "With this, IAF has achieved a significant capability boost to carry out precision strikes from Sukhoi aircraft against land and sea targets over very long ranges," IAF spokesperson wing commander Ashish Moghe said.

A 800-km range variant of BrahMos is also undergoing developmental trials at present. The air-breathing BrahMos has emerged as the "prime conventional strike weapon" for the armed forces over the years, with contracts worth over Rs 38,000 crore already inked till now. The Army's BrahMos missile batteries, for instance, have been deployed in Ladakh and Arunachal Pradesh as part of the overall military readiness posture against China along the LAC. TNN

जाहीर प्रगटन

[illegible]

सही है जाहीर प्रगटन

[illegible]
अॅड. एस. व्ही. शिंदे,
जिल्हा व सत्र न्यायालय, बीड.

2 puppies killed in Dwarka

New Delhi: In a ghastly incident, two three-month-old stray puppies living on a secluded land in Dwarka area here were allegedly killed with the body of one found hung from a noose on a tree, officials said. The Delhi police has registered an FIR on a complaint from a community dog feeder Vanessa Alphonso who had found their bodies on Wednesday morning. When she went to feed the puppies, she noticed something red in the bushes which was the carcass of a puppy. PTI

A woman was killed after her 2-wheeler was hit by an unidentified vehicle in Maharashtra, police said on Thursday.

Project Management Unit
Uttarakhand Public Financial Management Strengthening Project
PDU-CTRFA, Sudhowala, Dehradun-248007
E-mail- ukpfmswb@gmail.com

Request for Proposal

Proposals are invited for **Providing Training to newly recruited and existing account staff on Accrual Based Double Entry Accounting System and Uttarakhand Municipal Accounting Manual 2021** through E-Procurement

Important Dates are:-
RFP availability Date : - 30.12.2022
Pre-Bid Meeting Date : - 06.01.2023 at 1200 Noon
Last date of submission of Proposal: - 30.01.2023 upto 1300 hrs

Proposals must be submitted online through www.uktenders.gov.in.

Detailed RFP and Corrigendum will be available in www.uktenders.gov.in and www.uttarakhandaudit.uk.gov.in.

PROJECT DIRECTOR

Govt: India unlikely to join Ukraine 'grain corridor'

Have Bilateral Mechanisms In Place: MEA

New Delhi: India is unlikely to join the Ukraine 'grain corridor', the external affairs ministry said on Thursday, adding bilateral mechanisms are in place for India to extend food grain assistance to several countries in the global south. "We have been extending assistance to countries from the south bilaterally. I don't have any clarity if we will join, probably not, our focus has been on bilateral south-south mechanisms," MEA spokesperson Arindam Bagchi said when asked if India is considering joining the grain corridor.

"As of now, I don't have intimation that we are looking to join this initiative," he said. The Initiative on the Safe Transportation of Grain and Foodstuffs from Ukrainian ports, also called the Black Sea Grain Initiative, is an agreement between Russia and Ukraine made with Turkey and the United Nations (UN) during the 2022 Russian invasion of Ukraine.

PTI

MEA spokesperson Arindam Bagchi at a presser on Thursday

Following the Russian invasion of Ukraine in February 2022, there was a complete halt of maritime grain shipments from Ukraine, a major exporter, resulting in a rise in food prices across the globe. Discussions began in April, hosted by Turkey which controls the maritime routes from the Black Sea, and supported by the UN and an agreement was signed in Istanbul on 22 July 2022.

According to various reports, around 47 million people were estimated to be suffering from severe hunger as a result of the soaring food costs partly due to the Russia-Ukraine war. Developing countries in Africa, Asia, and Latin America were among the worst hit due to their reliance on imported grain and fuel.

In response to another question on a Russian ship which is under US sanction docking in an Indian port, the MEA spokesperson said India has not made any policy statement on this. "This is a technical world of what is sanction, what is not.... I think our position on getting oil from wherever we can has been repeatedly articulated at various levels," Bagchi said.

"You're talking about non-oil related shipments... I don't think we have made any policy statement on this. I don't have any new policy to announce today. If it is docked in an Indian port clearly they are docking in Indian ports," he said. The spokesperson was asked about reports of a Russian vessel carrying parts for a nuclear power plant in Bangladesh docking in an Indian port. PTI

'Pakistan should take care of minorities'

New Delhi: Pakistan should take care of its minorities and fulfil its responsibility of keeping them safe and secure, the ministry of external affairs said against the backdrop of reports that a Hindu woman was allegedly beheaded in that country. A 40-year-old Hindu woman was allegedly murdered in Pakistan's Sinjhoro town on Wednesday. PTI

Keen to work with new Nepal govt: MEA

New Delhi: India is "excited" about working with the new government in Nepal, MEA spokesperson Arindam Bagchi said. "Our PM congratulated Pushpa Kamal Dahal. Nepalese PM also responded and said he wants friendly relations. Both nations have unique bilateral relations We are excited to work with the new government," Bagchi said. PTI

CDSCO initiates probe into death of kids in Uzbekistan

New Delhi: The Central Drugs Standard Control Organisation (CDSCO) has initiated a probe in connection with the death of 18 children in Uzbekistan allegedly linked to a cough syrup manufactured by an Indian firm, official sources said on Thursday.

The health ministry of Uzbekistan has claimed that the 18 children had consumed cough syrup, 'Doc-1 Max', manufactured by Noida-based Marion Biotech.

Hasan Harris, legal representative of Marion Biotech, said the governments of both countries are looking into the matter and inquiring. "There is no problem from our end and no issue in testing. We have been there for the past ten years. Once the government report will come, we will look into it. For now the manufacturing has stopped," Harris said.

According to the ministry, chemical ethylene glycol was found in a batch of syrup during laboratory tests. Sources said the Drugs Controller General of India has sought more information regarding the incident from the Uzbek regulator. An inspection jointly conducted by the central drugs regulatory team of north zone and state drugs regulatory team was also taken during which samples were lifted.

IANS

18 kids died in Uzbekistan after consuming cough syrup made by an Indian pharma company

Founded in 1999, Marion Biotech is understood to have a presence in Central Asian countries, Central and Latin America, South East Asia, and Africa. It claims to be the brand leader in the categories that it is present in these markets. The company is a licensed manufacturer and holds the licence for manufacturing Dok-1 Max syrup and tablet for exports granted by the Drugs Controller, Uttar Pradesh. It does not sell the syrup in India.

Earlier this year, death of 70 children in Gambia was linked to cough syrups manufactured by Haryana-based Maiden Pharmaceuticals following which the Haryana-based unit was shut for violation of manufacturing standards. However, later the samples tested in a government laboratory in India were found to be complying with specifications.

The Indian embassy in Tashkent it has maintained contacts with the Agency on Development of Pharmaceutical Industry. PTI

BJP & Congress spar over deaths linked to cough syrup

New Delhi: The alleged role of Indian pharma companies in the deaths of children abroad triggered a slugfest between the Congress and the BJP on Thursday as the opposition party asked the government to stop boasting about India being a pharmacy to the world and take strictest action.

The BJP accused it of defaming India in its 'hate' for PM Modi and questioned whose interests it was protecting at a time when Indian pharma export had seen a rise post-Covid-19 while China's had seen a 'steep fall'.

Congress general secretary Jairam Ramesh had taken a swipe at the government. "Made in India cough syrups seem to be deadly. First it was the deaths of 70 kids in Gambia & now it is that of 18 children in Uzbekistan. Modi Sarkar must stop boasting about India being a pharmacy to the world & take strictest action," he said on Twitter. PTI

भारतीय प्रतिभूति और विनिमय बोर्ड
SECURITIES AND EXCHANGE BOARD OF INDIA
SEBI Bhavan-II, Plot No. C4-A, 'G' Block, Bandra-Kurla Complex, Bandra (East), Mumbai, Maharashtra - 400051

PUBLICATION OF DETAILS OF UNTRACEABLE DEFAULTERS

Recovery Certificates were drawn up against the following Defaulter(s) by the Recovery Officer, SEBI under section 28A of the Securities and Exchange Board of India Act, 1992 read with section 222 of the Income-tax Act, 1961. However, Notice(s) of Demand could not be served on the Defaulter(s) at their last known addresses as provided in the table below:

SR. NO.	NAME OF DEFAULTER(S)	PAN	LAST KNOWN ADDRESS OF DEFAULTER(S)	RECOVERY CERTIFICATE NUMBER(S)	DATE OF NOTICE OF DEMAND
1	Prakash Gaurishankar Joshi	AFDPJ7849C	Dilkhush Chawl No 3, Shri Krishna Nagar, Borivali East, Mumbai, Maharashtra, India, 400066	1662 of 2018	14.08.2018
2	Sunil D.Ingawale	AAOPI0330F	Flat No.208, New Shivshakti Darshan, CHS, Navghar Road, Jain Nagar Bhayandar E, Thane 400105	1664 of 2018	18.08.2018
3	Pankaj Saraiya	AMZPS1044F	15, 2/F, B wing, kamalkunj, Megha Co-op Housing Societies Ltd. S.V. Road, Irla Bridge, Andheri West, Mumbai – 400058 5E, Vaibhav, Plot No. 140, Irla, SV Road, Vile Parle West, Mumbai – 400056	3814 of 2021	15.06.2021
4	Ashok Bhagat	AFTPB6492F	H-19, Ramji Gupta Chawl, Sakharam Bhuva Patil Marg, Gazadhar Band, Santacruz (West) Mumbai – 400054	136 and 137 of 2014 2463 of 2019	26.06.2014 13.08.2019
5	Mahesh Mistry	AHWPM5390G	8 Ground Floor, 1 Manraj Driver Chawl, Koldongri, Andheri East, Mumbai – 400069 1st Floor, 52, 3rd Marine Street, Dhobi Talao, Marine Line, Mumbai – 400002 Kalpataru Complex, Flat no. 301, 3rd Floor, Building No. 350, Shrishti, Sector 03, Thane – 401107 2C-19, Asha Building, 2nd Floor, Dixit Road, Near Sathe College, Vile Parle East, Mumbai – 400057 Strategic Capital Venture, Kalpataru Chambers, Nanik Motwani Marg, Oppo. Jaico Publishing House, Near HDFC Bank, Fort, Mumbai - 400001	284 of 2014 1638 and 1639 of 2018 2155 of 2019	16.07.2014 08.08.2018 17.05.2019
6	Hussain Saltaf	ANGPS3086F	K73, Maker Tower, Cuffe Parade	4541 of 2022	14.03.2022
7	Jayesh Shah	AMWPS6919C	E-109, Crystal Plaza, Link Road, Andheri (W), Mumbai-400053 82, Kishan Chawl, M G Road, Sukarwadi, Near ST Stand, Borivali (W), Mumbai 400066 207, Jineshwar Darshan, DN Road, Bhayander (E), Thane-401101	174 of 2014 1316 of 2017	07.07.2014 21.12.2017
8	Vinod Patel	ACUPV1795B	Flat no 30, Patel Building, 3rd Floor, 8/16, M.K. Amin Marg, Bora Street, Fort Mumbai - 400002	1308 of 2017 1309 of 2017	21.12.2017
9	Kina Dilip Mewada	BFVPM1091N	305, Oswal palace CHS, 3rd Floor, B P Road, Thane, Mumbai 400105 'D' Wing, 402, Nakshatra Primer Tiwari Road, Near Global Arena, Naigaon (E), Mumbai	1689 of 2018	24.08.2018

The above named Defaulter(s) are advised to contact the Recovery Officer by sending a letter to the address given above or an email to **suchismitas@sebi.gov.in** latest by 14.01.2023. Further, if any person is aware of the whereabouts of the Defaulter(s) mentioned above, details of the same may be provided by sending a letter to the Recovery Officer at the address given above or an email to **suchismitas@sebi.gov.in** latest by **14.01.2023.**

Date: 30.12.2022
Place: Mumbai

Suchismita Sahoo
(Recovery Officer)

KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD
(A Government of Karnataka Undertaking)
 # 49, East Wing , 4th & 5th Floor, Khanija Bhavan, Race Course Road, Bengaluru – 560 001. Phone No. 080-22265383. Website: www.kiadb.in

No. IADB/ENGG/ETND-EP-38/16544/2022-23 **Date:28.12.2022**

SHORT TERM NOTICE INVITING TENDER
(Through GOK e-Procurement Portal Only)

Item rate Tender under two cover bid system is invited for the works mentioned below as per the Karnataka Transparency in Public Procurement Act 1999 and Rules 2000 through electronic procurement from eligible Contractors holding valid Class-I (Civil) issued from KPWD, Government of Karnataka who have got adequate financial resources & sufficient past experience for the following works of **(1) Formation of Industrial Layout Including Formation of 24M & 18M Wide Roads Including Asphalting, Construction of RCC Side Drains, RCC Cross Drainage Works, RWH & HDPE Dual Water Supply Pipe Line at Canal Parallel Block, 3rd Phase Mulwada Industrial Area in Kolhar Taluk (Earlier Basavanabagewadi Taluk), Vijayapura District. (2) Formation of Industrial Layout Including Formation of 30M Wide Roads, 24M Wide Roads & 18M Wide Roads Including Asphalting, Construction of RCC Side Drains, RCC Cross Drainage Works, RCC Utility Ducts & Chambers, Storm Water Drain & HDPE Water supply Line at Bavanahalli Block of Bavanahalli Industrial Area, Malur Taluk, Kolar District.**

The last date and time of receipt of tender is : **16.01.2023 upto 04:00 pm.**

Applicants May Download Bidding Documents from the E-Procurement Portal **https://eproc.karnataka.gov.in**

Sd/-
Chief Engineer - 1

DIPR/CP/JA/3771/2022-23

MAHARASHTRA KRISHNA VALLEY DEVELOPMENT CORPORATION, PUNE – 11
(Govt. of Maharashtra Undertaking)
Executive Engineer, Ujjani Canal Division No.8, Solapur,
Sinchan Bhavan, Gurunanak Chowk, Officers Club near Solapur
Phone: 0217-2732853, Email: ucd8.solapur@gmail.com

E-Tender Notice No. 14 for 2022-23

Executive Engineer Ujjani Canal Division No 8, Solapur on behalf of Maharashtra Krishna Valley Development Corporation Pune is inviting online tender by e-tender system from eligible contractor. Tender documents will be downloaded from Govt. web site https:// Mahatenders.gov.in All rights are reserved by the competent authority for acceptance or rejection of tenders. Conditional tender will not be accepted.

Sr. No.	Name of Work	District	Contractor Class	Estimated Cost Rs. In Lakhs
1	Construction of Pump House stage-I & II & Allied Civil, Mechanical and Electrical work, Rising main 1, 2A, 2B, Delivery chamber-1 & 2, Gravity main 1, 2, 3 & 4, Closed Pipe distribution system work of entire scheme, formation of WUA's, Training farmers, running & maintenance of complete PDN system with co-operation of farmers for five years & handing over the PDN system to WUA's of farmers, Obtaining Environmental clearance of scheme etc. for Lakadi Nimbodi Lift Irrigation Scheme Tal. Indapur, Dist. Pune.	Pune	All Eligible Contractors	21879.03

E-tender available period:- from Dt. 30.12.2022 to Dt. 19.01.2023
Geo Tagging available period :- from Dt. 02.01.2023 to Dt.06.01.2023
E-tender opening date :- 20.01.2023 (If possible or next suitable date)
Additional details regarding E-Tendering process are available in tender document on above portal. If any assistance required regarding e-Tendering (upload/download) please contact NIC e-Procurement Toll Free Number (24*7) 1800-30702232
All the details of notice as well as the list of work is available on web site mentioned below. (If any changes in Tender notice it will be informed on below. website)
Main Portal: **https://mahatenders.gov.in**

sd/-
Executive Engineer,
Ujjani Canal Division No 8, Solapur

DGIPR 2022-2023/5065

PUBLIC NOTICE

NOTICE IS HEREBY GIVEN TO BANKS, OTHER FINANCIAL INSTITUTIONS AND PUBLIC AT LARGE AND THAT [illegible] Nursing [illegible] mortgage the property as given in the schedule (hereinafter referred to as said property) to State Bank of India Branch [illegible].

[illegible] Nursing [illegible] is absolutely seized and possessed of and otherwise well and sufficiently entitled to the properties. The Original Title deeds with respect to the property are lost and not traceable. The Under signed has registered his complaint with Police Station Ambajogai on [illegible] (for property No (i) in the Schedule) details of the aforesaid title deeds are as under:

Original Registered Sale Deed at Day Book Serial No. 2155/2003 Dated 28.04.2003

It is informed that the person, Bank financial institution or individual having or claiming any right, title, interest or any part there of in respect to the said property by way of sale, gift, lease, charge, trust, maintenance, easement mortgage (equitable or registered) howsoever are hereby required to make the same known in writing within 15 days from the date of State Bank of India Branch [illegible] along with necessary documents and proofs failing which all such right, title or interest shall be deemed to have been waived and no further claims will be entertained thereafter by the Bank. Bank will further mortgage the said property and disburse the loan.

SCHEDULE OF THE PROPERTY ABOVE REFERRED TO

Ambajogai Municipal House No. [illegible] Old House No. [illegible] Northern Part of Plot No. 12 from Land Survey No. 165 admeasuring East West 75 foot South North Eastern Side 15 foot South North Western Side 22 foot total 161.80 sq.meters to be constructed & situated in [illegible] Ambajogai Dist Beed

East: Road, West: Road, South: Part of Plot No. 12 of Jalindar Pakhare, North: Plot No. 11.

Dated: 28.12.2022 Place: Ambajogai

ADV. A. S. DESHPANDE
Ambajogai, Dist Beed.
Mob. [illegible]

SEEPZ-Special Economic Zone Authority
Andheri (E), Mumbai

No: E-OPT-11/150/2022-EO
Date: - 29.12.2022

REQUEST FOR PROPOSAL
(THREE COVER SYSTEM)
TENDER ID: 2022_SEEPZ_731697_1
Date: 28.12.2022

Sealed tenders are invited for below mentioned work by SEEPZ-SEZ Authority, Mumbai through online mode.

Name of Work: RFP for Selection of a Human Resource Development (HRD) Consultant for Preparation of HRD Plan, and Assistance in Recruitment, Assessment and Capacity Building of Contractual Employees at SEEPZ.

1. The Tender Document along with procedure of online submission of bid is available at websites **http://www.seepz.gov.in/tender.aspx** and **https://eprocure.gov.in/epublish/app**.
2. Online Sealed Tenders will be accepted on or before 19/01/2023 till 16:00Hrs and same will be opened on 20/01/2023 till 16:00Hrs.

-sd-
Estate Manager
SEEPZ SEZ, Mumbai

बीड जिल्ह्यात आरोग्य यंत्रणा सज्ज; खाटांसह सामुग्रीचा अहवाल मागवला

पूर्वपरवानगीशिवाय रजा न देण्याच्या सूचना

लोकसत्ता वार्ताहर

बीड : जगातील अनेक देशांमध्ये करोनाचे रुग्ण वाढत असल्याच्या अनुषंगाने खबरदारीच्या उपाययोजना आणि संभाव्य चौथ्या लाटेच्या पूर्वतयारीसाठी आरोग्य यंत्रणा सज्ज झाली आहे. शल्यचिकित्सक डॉ. सुरेश साबळे यांनी अतिरिक्त शल्यचिकित्सकांसह सर्व वैद्यकीय अधीक्षकांना पत्र पाठवून उपलब्ध खाटांची संख्या, कृत्रिम प्राणवायू यंत्रणा आणि आवश्यक यंत्र सामुग्रीचा अहवाल मागवला आहे. सर्व सुविधा अद्ययावत ठेवाव्यात पूर्व परवानगीशिवाय कोणालाही रजा देऊ नये अशा सूचनाही यंत्रणेला दिल्या आहेत.

बीड जिल्हा शल्यचिकित्सक डॉ. सुरेश साबळे यांनी सोमवारी अतिरिक्त शल्यचिकित्सकांसह सर्व वैद्यकीय अधीक्षकांना पत्र पाठवून संभाव्य करोना लाटेच्या पार्श्वभूमीवर वस्तुनिष्ठ अहवाल मागवला आहे. सर्व औषधी दुकाने व संबंधित कर्मचाऱ्यांसाठी मुखपट्टी, सॅनिटायझर आणि सामाजिक अंतर या त्रिसूत्रीचा वापर करणे बंधनकारक केले आहे. रुग्णालयात येणाऱ्या आणि ताप, सर्दी, खोकला यासारखी लक्षणे असणाऱ्या रुग्णांची नियमित करोना चाचणी करून घ्यावी. रुग्णालयातील आंतररुग्ण विभागातील सर्व रुग्णांची चाचणी करून घेण्याच्या सूचना दिल्या आहेत. सध्या रुग्णालयात उपलब्ध असलेले कृत्रिम प्राणवायू सिलिंडर भरले असल्याची खात्री करुन घ्यावी. सर्व खाटा, यंत्रसामुग्री, श्वसोच्छ्वास यंत्र, प्राणवायू पाइपलाइन त्याचबरोबर रुग्णांसाठी इतर सुविधा अद्ययावत ठेवण्याच्या सूचना संबंधित यंत्रणेला दिल्या आहेत.

परळीच्या वैद्यनाथ मंदिरात मुखपट्टी बंधनकारक

बीड जिल्ह्यातील परळी येथील वैद्यनाथ मंदिर प्रशासनाने इंडियन मेडीकल असोसिएशनच्या नियमानुसार बारा ज्योतिर्लिंगापैकी एक असलेल्या प्रभू वैद्यनाथाच्या दर्शनासाठी मुखपट्टी बंधनकारक केली आहे. सर्व भाविकांसह भक्त, महंत, पुजारी आणि कर्मचाऱ्यांना मंदिर परिसरात मुखपट्टीची सक्ती करण्यात आली आहे.

बीड जिल्ह्यात एकाच दिवशी पाच लाचखोरांवर कारवाई

सरपंच पुत्रासह वनविभागातील चौघांना पकडले

लोकसत्ता वार्ताहर

बीड : राष्ट्रीय ग्रामीण रोजगार हमी योजनेंतर्गत मंजूर झालेल्या जलसिंचन विहिरीच्या कुशल कामगार अनुदान रकमेच्या धनादेशावर स्वाक्षरी करण्यासाठी वीस हजार रुपयांची लाच घेणाऱ्या सरपंच पुत्राला येथील लाचलुचपत प्रतिबंधक विभागाच्या अधिकाऱ्यांनी पकडले. तर जालना येथील लाचलुचपत प्रतिबंधक विभागाने वन विभागातील वनरक्षकासह चार कर्मचाऱ्यांना प्रत्येकी पन्नास हजार रुपयांची लाच घेतल्याप्रकरणी कारवाई केली. दरम्यान, एकाच दिवशी पाच लाचखोरांवर कारवाई झाल्याने प्रशासकीय वर्तुळात खळबळ उडाली.

बीड जिल्ह्यातील नारेवाडी (ता. केज) येथील तक्रारदाराकडे जलसिंचन विहिरीच्या अनुदानाच्या रकमेवर सरपंच असलेल्या आईची स्वाक्षरी घेऊन देण्यासाठी वीस हजार रुपयांची लाच घेताना सरपंच पुत्र सुधाकर नंदू उगलमुगले (वय २४) याच्याविरुद्ध बीडच्या लाचलुचपत प्रतिबंधक विभागाच्या अधिकाऱ्यांनी कारवाई केली. तर जालना येथील लाचलुचपत प्रतिबंधक विभागाच्या अधिकाऱ्यांनी बुधवारी दुपारी बीड शहरातील कुर्ला रस्त्यावरील एका सॉ मिल मध्ये कारवाई करून वनविभागातील तिघांना पन्नास हजार रुपयांची लाच घेताना पकडले. वनविभागातील वनरक्षक संतोष जाधव, भालेराव, चालक शेख अकबर व अन्य एक अशा चौघांनी बीडमधील सॉ मिल धारकांकडे परवाना नूतनीकरण करून कारवाई न करण्यासाठी प्रत्येकी पाच हजार रुपयांची मागणी केली होती. तडजोडीअंती दोन हजार रुपये देण्याचे ठरल्यानंतर २५ सॉ मिल धारकांनी प्रत्येकी दोन हजार रुपयेप्रमाणे पन्नास हजार रुपये देण्याचे मान्य केले होते. सॉ मिल धारक संघटनेच्या अध्यक्षांनी या प्रकरणात औरंगाबाद येथील लाचलुचपत प्रतिबंधक विभागाचे पोलीस अधीक्षक यांच्याकडे तक्रार केली होती.

उद्धव, आदित्य ठाकरेंना पत्र लिहून युवासेना पदाधिकाऱ्याचा आत्महत्येचा प्रयत्न

बीड : शिवसेनेचे पक्षप्रमुख उद्धव ठाकरे आणि युवासेना प्रमुख आदित्य ठाकरे यांना पत्र लिहून अंबाजोगाई युवासेना तालुका प्रमुखाने आत्महत्येचा प्रयत्न केल्याची घटना गुरुवारी घडली. तालुकाप्रमुख अक्षय भूमकर यांच्यावर अंबाजोगाई शासकीय रुग्णालयात उपचार सुरू आहेत. दरम्यान, भूमकर यांनी जिल्ह्यातील युवासेनेच्या वरिष्ठ नेत्यांच्या जाचास कंटाळून हे पाऊल उचलल्याचे पत्रात नमूद करत समाजमाध्यमातूनही संदेश प्रसारित केला.

बीड जिल्ह्यातील अंबाजोगाई येथे गुरुवारी युवासेना प्रमुखांनी आत्महत्येचा प्रयत्न केल्याचे समोर आले. बुधवारी रात्री उशिरा अक्षय भूमकर यांनी पंचायत समिती आवारात विष प्राशन केले. मात्र सोबतच्या मित्रांनी त्यास तात्काळ स्वामी रामानंद तीर्थ रुग्णालयात दाखल केले. शिवसेना (उद्धव बाळासाहेब ठाकरे) पक्षप्रमुख उद्धव ठाकरे आणि युवासेना प्रमुख आदित्य ठाकरे यांना पत्र लिहून आत्महत्या करत असल्याचे स्पष्ट करत अक्षयने पत्र देखील समाजमाध्यमावरही पोस्ट केले होते.

‘महामानवांची बदनामी करणाऱ्यांविरोधात राष्ट्रद्रोहाच्या गुन्ह्याची तरतूद असावी’

मराठा सेवा संघाच्या महाअधिवेशनात ठराव मंजूर

लोकसत्ता वार्ताहर

परभणी : महामानवांची बदनामी करणाऱ्यांविरुद्ध राष्ट्रद्रोहाच्या गुन्ह्याची तरतूद असणारा कायदा तयार व्हावा यासह विविध ठराव मराठा सेवा संघाच्या महा अधिवेशनात मंजूर करण्यात आले.

मराठा सेवा संघाचे तीन दिवसांचे राज्यस्तरीय महाअधिवेशन नुकतेच येथे पार पडले. या महाअधिवेशनात चर्चासत्र व व्याख्यानांच्या माध्यमातून अनेक महत्त्वपूर्ण विषयांवर चर्चा करण्यात आली, तसेच विविध विषयांवर परिसंवादही घेण्यात आले. महाअधिवेशनाचा समारोप रविवारी मराठा सेवा संघाचे संस्थापक पुरुषोत्तम खेडेकर यांच्या अध्यक्षतेखाली झाला. यावेळी स्वागताध्यक्ष कांतराव देशमुख, जिल्हाध्यक्ष विठ्ठल भुसारे, मधुकर मेहकरे, अरुण महाले, अरुण मराठे, मनोज आखरे, माधुरी भदाणे, कार्याध्यक्ष प्रा. अर्जुन तनपुरे, सोमनाथ दडके उपस्थित होते. यावेळी विविध ठराव घेण्यात आले. महामानवांची बदनामी करणाऱ्यांविरोधात राष्ट्रद्रोहाच्या गुन्ह्याची तरतूद असणारा कायदा करण्यात यावा यासह एकूण १० ठराव महाअधिवेशनात मंजूर करण्यात आले.

यावेळी प्रमुख अतिथी म्हणून ह. भ. प. अच्युत महाराज दस्तापूरकर, नेताजी गोरे, विंग कमांडर टी.आर. जाधव, अरविंद गावंडे, अशोक महाले, गजानन काकडे, उपजिल्हाधिकारी महेश वडदकर, राष्ट्रीय अध्यक्ष कामाजी पवार, वर्षा धाबे उपस्थित होते. शिक्षणसत्ता धर्मसत्ता, अर्थसत्ता, राजसत्ता, माध्यमसत्ता काबीज करण्यासाठी सज्ज राहा असे आवाहन खेडेकर यांनी केले. सध्याचे युग हे आधुनिक तंत्रज्ञानाचे आहे. विशेषतः मोबाइल हे प्रगतीचे साधन बनले आहे. त्यामुळेच मोबाइलचा, समाजमाध्यमांचा वापर आवर्जून झाला पाहिजे असे ते म्हणाले. सूत्रसंचालन उदय भिसे यांनी केले, तर आभार सुधाकर गायकवाड यांनी मानले.

पंजाब अँण्ड सिंध बँक

(भारत सरकारचा उपक्रम)
जेथे सेवा हाच आयुष्याचा मार्ग

झोनल कार्यालय : मुंबई

ई-लिलाव विक्री रद्द सूचना

श्री. अतुलकुमार हिरजी वाजा आणि नीता वाजा यांच्या खात्याशी संबंधित ०९.०१.२०२३ रोजी नियोजित असलेली सरफेसी कायदा २००२ अंतर्गत होणारी ई-लिलाव विक्री प्रशासकीय कारणामुळे याद्वारे रद्द करण्यात आली आहे. (मालमत्ता तपशील: सदनिका क्र. ४०४, श्री स्वामी समर्थ हाइट्स, बिल्डिंग सर्व्हे क्र. ४००, हिस्सा क्र. २/१३, गाव नाचणे, जिल्हा-रत्नागिरी)

सही/-
दिनांकित : २९.१२.२०२२ — प्राधिकृत अधिकारी
ठिकाण : रत्नागिरी — पंजाब अँण्ड सिंध बँक

ICMR-NATIONAL INSTITUTE OF VIROLOGY, PUNE

(Indian Council of Medical Research)
20-A, Dr.Ambedkar Road, Pune-411001
Advt. No. 18/NIV Project Cell/2022

Applications are invited for Non-Institutional Project Human Resource Positions, viz. Engineer (Civil), Engineer (Electrical / Electronics), Admin Executive and Finance Executive, 01 position each, to be engaged, purely on contract basis. For details, please visit our websites at **www.icmr.nic.in** and **www.niv.co.in** and **www.nari.icmr.res.in**. Please note that, corrigendum / addendum / further information; if any; in respect of this advertisement, will be published on NIV website only.

Director-in-Charge
ICMR-National Institute of Virology, Pune

फॉर्म जी

स्वारस्याच्या अभिव्यक्तीकरिता निमंत्रण

निर्माणगोल्ड अलॉइज प्रायव्हेट लिमिटेड

औरंगाबाद, महाराष्ट्र येथील डिश अँटेना व घरगुती आयटम्सच्या निर्मितीत कार्यशील

(भारतीय नादारी व दिवाळखोरी मंडळाच्या विनियम ३६ए(१) अंतर्गत (कॉर्पोरेट व्यक्तींकरिता नादारी ठराव प्रक्रिया) विनियम, २०१६)

संबंधित तपशील

१.	कॉर्पोरेट ऋणकोचे नाव-पॅन/सीआयएन/एलएलपी नं.सह	निर्माणगोल्ड अलॉइज प्रायव्हेट लिमिटेड सीआयएन: यू२८११२एमएच२०१०पीटीसी२०७२५०
२.	नोंदणीकृत कार्यालयाचा पत्ता	गट नं. १७, सुल्तानपूर शिवार, जिकठाण फाट्याजवळ, औरंगाबाद-नगर रोड, औरंगाबाद-४३११३३.
३.	वेबसाइटचे यूआरएल	-
४.	स्थळाचा तपशील, जेथे निश्चित मत्ता स्थित आहे	गट नं. १७, सुल्तानपूर शिवार, जिकठाण फाट्याजवळ, औरंगाबाद-नगर रोड, औरंगाबाद-४३११३३.
५.	मुख्य उत्पादने/सेवांची प्रतिष्ठापित क्षमता	विविध प्रख्यात ब्रँड्सच्या डिश टीव्हीकरिता आवश्यक साहाय्यकारी सामग्री व डिश अँटेना उत्पादने, दरमहा डिश टीव्ही उपसाधके/आयटम्सचे १,५०,००० क्षमतेच्या युनिट्ससह घरगुती आयटम्सची निर्मिती
६.	मागील वित्तीय वर्षात विकलेल्या प्रमुख उत्पादने/सर्व्हिसेसचे परिमाण व मूल्य	आयएनआर १.६५ कोटी
७.	कर्मचारी/मजूरांची संख्या	सध्या-१
८.	दोन वर्षामागील उपलब्ध वित्तीय विवरणे (वेळापत्रकासह) समाविष्ट तपशील, धनकोंची सूची, प्रक्रियेच्या तद्नंतरच्या घटनांकरिता संबंधित तारखा उपलब्ध आहेत :	अधिक तपशिलाकरिता कृपया संपर्क साधावा : rp.ngapl@gmail.com किंवा harishkanta2007@gmail.com
९.	संहितेच्या कलम २५(२)(एच) अंतर्गत ठराव अर्जदारांकरिता पात्रता उपलब्ध आहे :	सविस्तर ईओआय व पात्रता कसोट्याकरिता, कृपया संपर्क साधावा : rp.ngapl@gmail.com किंवा harishkanta2007@gmail.com
१०.	स्वारस्याच्या अभिव्यक्तीच्या स्वीकृतीची शेवटची तारीख	२९.०१.२०२३
११.	भावी ठराव अर्जदारांच्या तरतुदीय सूचीच्या निर्गमनाची तारीख	०८.०२.२०२३
१२.	तरतुदीय सूचीच्या आक्षेपांच्या सादरीकरणाकरिता शेवटची तारीख	१३.०२.२०२३
१३.	ईओआय सादर करण्याकरिता ईमेल आयडी प्रक्रिया	rp.ngapl@gmail.com

स्वाक्षरी/-
हरिश कांत कौशिक
निर्माणगोल्ड अलॉइज प्रायव्हेट लिमिटेडचे ठराव व्यावसायिक असलेले
नोंदणी क्र.: आयबीबीआय/आयपीए-००१/आयपी-पी-०१४६९/२०१८-२०१९/१२३४०
०४ डिसेंबर २०२३ पर्यंत वैध अभिहस्तांकनाकरिता प्राधिकरण
नोंदणीकृत पत्ता : एफ-१९०४, सफायर रिजन्सी टॉवर्स, कावेसर, घोडबंदर रोड, ठाणे (प.)-४००६१५, महाराष्ट्र.
ईमेल आयडी : rp.ngapl@gmail.com
तारीख : ३०.१२.२०२२
स्थळ : मुंबई

कणकवली नगर पंचायत, कणकवली

ता. कणकवली, जि. सिंधुदुर्ग
e-mail : kankavalinp@gmail.com
☎ (०२३६७) २३२००७, २३१७०७

REF.No. /KNP/1792/2022 — दिनांक : २८.१२.२०२२

जाहीर ई-निविदा सूचना

सर्व अधिकृत, पंजीकृत ठेकेदार, अभिकर्ते, पुरवठादार व विक्रेते यांना सूचित करण्यात येते की, कणकवली नगर पंचायतीने शासनाच्या **www.mahatenders.gov.in** या संकेतस्थळावर खालील कामाची ई-दरपत्रक/ निविदा अपलोड केलेली आहे.

अ. क्र.	कामाचे नाव	अंदाजपत्रकीय रक्कम	बयाणा रक्कम	सुरक्षा अनामत रक्कम	कंत्राटदार नोंदणी वर्ग	कामाची मुदत	निविदेचे शुल्क जीएसटीसहित
१	२	३	४	५	६	७	८
१.	जानवली नदीशेजारील कणकवली शहरातील गणपती साना येथे जलस्त्रोताचे सौंदर्यीकरण करणे.	२,१९,०३,२७१/-	४,३८,०७०/-	८% बिलातून	बिड कॅपॅसिटीनुसार भरण्यात यावे	१८ महिने	२३६०/-

अटी व शर्ती

वरील कामाचा ई-निविदा डाऊनलोडिंग दिनांक, निविदा स्वीकारण्याचा अंतिम दिनांक, निविदा उघडण्याचा दिनांक तसेच कामाच्या सविस्तर अटी व शर्ती **www.mahatenders.gov.in** या संकेतस्थळावर पाहायला मिळतील. सदर ई-निविदा भरण्याकरिता अधिक माहितीकरिता NIC, सिंधुदुर्ग या कार्यालयाशी संपर्क साधावा.

जावक क्र. कनपं/निविदा/ /२०२२
कणकवली नगर पंचायत कार्यालय
दि. २८.१२.२०२२

स्वाक्षरी/- **नगराध्यक्ष** **कणकवली नगर पंचायत**

स्वाक्षरी/- **मुख्याधिकारी** **कणकवली नगर पंचायत**

कोंकण रेल्वे कॉर्पोरेशन लिमिटेड

(भारत सरकारचा उपक्रम)

खुली ई-निविदा आमंत्रण सूचना

कोंकण रेल्वे कॉर्पोरेशन लिमिटेड यांच्या वतीने, प्रादेशिक रेल्वे व्यवस्थापक, रत्नागिरी द्वारे खालील कामासाठी खुली ई-निविदा मागविण्यात येत आहे.

क्र.सं.:1. कामाचे नाव आणि निविदा क्र. रत्नागिरी येथे टाईप I, II और III क्वार्टरसाठी पाणी पुरवठा पाईप लाईनची दुरुस्ती. **(निविदा क्र.: केआर-आरएन-एसईएन-डब्लू-2022-29). अंदाजित खर्च** : ₹ 3,38,823/-. **ईरठे** : ₹ 6,700/-. **निविदा ऑनलाइन जमा करण्याची शेवटची तारीख व वेळ : 19.01.2023 रोजी 15.00 वाजे पर्यंत.**

क्र.सं.:2. कामाचे नाव आणि निविदा क्र. रत्नागिरी येथे टाईप I, II और III क्वार्टरसाठी सांडपाणी आणि पाणी पुरवठा पाईप लाईनची दुरुस्ती. **(निविदा क्र.: केआर-आरएन-एसईएन-डब्लू-2022-30). अंदाजित खर्च**: ₹ 5,92,999/-. **ईरठे**: ₹ 11,600/- **निविदा ऑनलाइन जमा करण्याची शेवटची तारीख व वेळ : 19.01.2023 रोजी 15.00 वाजे पर्यंत.**

अधिक माहितीसाठी प्रादेशिक रेल्वे व्यवस्थापक, कार्यालय एमआयडीसी एरिया, मिरजोळे, रत्नागिरी यांच्या कार्यालयाशी संपर्क साधावा. (संकेतस्थळ :www.ireps.gov.in).

MANAPPURAM FINANCE LTD.

CIN-L65910KL1992PLC006623,
IV/470A (old)W638A(New), Manappuram House,
Valapad, Thrissur, Kerala - 680 567.

लिलावाची नोटीस

विशेषकर गिरवीकर्ताओं और सामान्य रूप में जनता को एतद्द्वारा सूचित किया जाता है कि निम्नलिखित अकाउंट्स में रखे गए सोने के आभूषणों की सार्वजनिक नीलामी निम्नलिखित शाखाओं पर दिनांक 16.01.2023 को सुबह 10.00 बजे से किया जाएगा. हम ऐसे डिफॉल्टर ग्राहकों के सोने के आभूषणों की नीलामी करने जा रहे हैं जिन्होंने रजिस्टर्ड पत्र द्वारा सूचित किए जाने के बावजूद अपने लोन की रकम नहीं चुकाई है. जिन आयटम्स की नीलामी नहीं हो पाएगी, उनकी नीलामी किसी अन्य दिन बिना पुन: सूचना दिए की जाएगी. नीलामी के स्थान व तिथि (अगर कोई हो) में परिवर्तनों की कोई सूचना नीलामी केन्द्र या वेबसाइट पर लगाई जाएगी तथा इस बारे में कोई अन्य सूचना नहीं दी जाएगी.

गिरवियों की सूची :
धुळे, गांधीचौक धुळे 126040700026381, 6887, 6899, 6902, 126040730013828, 3854, 3855, 3856, 4329, 4450, हिंगोली हिंगोली 138310730001801, सरदार बाजार हिंगोली 134780700009407,

उपरोक्त नीलामी में भाग लेने के इच्छुक व्यक्तियों को निम्नलिखित का पालन करना होगा:– इच्छुक बोलीकर्ताओं को ईएमडी के रूप में रू.10,000/– नीलामी के दिन नकद जमा कराना होगा (असफल बोलीकर्ताओं को बाद में लौटा दिया जाएगा). बोलीकर्ता को वैध पहचना प्रमाण/पैन कार्ड साथ लेकर आना होगा. अधिक जानकारी के लिए कृपया 9072604049 पर संपर्क करें.

अधिकृत अधिकारी
मणप्पुरम फायनेंस लि. हेतु.

DEENDAYAL NAGARI SAHAKARI BANK LTD, AMBAJOGAI

(Secured Creditor as defined u/s2(1)(zd) of SERFAESI Act,2022)

DEMAND NOTICE

Ref. No. SARFAESI/05/TL-10,HYP-12/115/2022-2023
Dt. 28.12.2022

NOTICE U/S 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002.

1) That, you Notice No. 1 have been sanctioned the following Credit facilities by us at your request.
2) That, Your loan Account has Turned NPA with effect from **31.03.2018**
3) That the details of the Credit facilities, Securities Charged in favour of the Bank and present outstanding dues are as under.

Nature & Amount Credit faciligy	Borrower/Guarantor	Particular of Security/ Property Mortgaged	Present Outstanding Dues
1) Term Loan A/c. No.10, **Rs.30,00,000/-**	**1) M/s Shradha Petroleum Prop. Kale Parbhat (Prabhakar) Nagorao.** Address:- Pensalwar Building, Nanded Bidar Raod, Udgir, Tq.udgir, Dist.latur-413517 **2) Mr.choudhary Pramod Vyankatesh.** Address:- Nobal Colony, Udgir, Tq. udgir, Dist. Latur-413517 **3) Mr. Baksha Mohd.Haleemuddin Azeemuddin Allabaksh.** Address:- Uma Chowak, Udgir, Tq.udgir, Dist.latur-413517	Mortgagor/Guarantor **Shri. Parbat (Prabhakar) s/o Nagorao Kale,** The house situated within the Municipal Council are of udgir, tq. udgir, dist. latur herein absolute owner of the house/plot bearing M.C.No.2-2-332(old), 2-2-368(new) Adm.East-West 30, South-North 60, within **Boundaries : East:** M.C.Road. **West :** Smshanbhumi. **South:** House of Laxman Aagale. **North :** House of Jabbar Khan Pathan.	**Rs.48,66,870/-** As on 30.11.2022 + Further Interest @11.85%
2) Cash Credit/ Hypothication A/C No. 12, **Rs.30,00,000/-**		Mortgagor/Guarantor **Shri. Parbat (Prabhakar) s/o Nagorao Kale**.The house situated within the Municipal Council are of udgir, tq.udgir, dist.latur herein absolute owner of the house/plot No.31 bearing M.C.No.3-2-3736, Adm.East-West Northenside -50.3, South-North Easternside-28, South-North-Westernside 30.3, within the **Boundaries:- East:** Saw. Vidya Vinayak Deshpandes Plot No.33 **West:** 20 Feet Society Road. **South:** Plot No.34&35. **North:** Plot No.30 of Saw.Umadevi Kamble	**Rs.63,75,645/-** As on 30.11.2022 + Further Interest @13.00%

*** If found any difference between above details, please consider as per original documents of property**
***Don't know the Unknown Charges if any.**

4) That, in consideration of the Credit facilities availed, you have executed following document in favour of the Bank & also Created Security Intetest in favour of the Bankas mentioned above. **a) Promissory Note, Agreement, Letter of Lien Of Term Loan dt. 07.05.2014 b) Promissory Note, Agreement, Letter of Lien Of Cash Credit dt. 30.09.2016 c) Deed of Mortgage (Regd) dt.06.05.2014 (Regd No.UDG/2123/2014) against theSaid Property. 5)** That, you have failed to adhere to the Terms & Conditions of Sanctioned and madedefaults and according your account has been classified by the Bank as NPA in Accordance with the prescribed Norms issued by the Reserve Bank of India. Inspite of our repeated Demands, you have not paid the outstanding amount in your account. **6)** That, in of powers conferred on the Bank under the Act referred to above, your therefore hereby called upon to repay in full the amount of Term Loan **Rs.48,66,870/-+ further Interest @11.85% & Amount of Cash Credit limit Rs.63,75,645/+ further Interest @13.00%** as referred above with effect from **dt.30.11.2022** within 60 days from the date of receipts of this notice failing which, in addition to without prejudice to other rights available to the bank, the bank shall exercise any and/ or all of the powers under section 4 of section 13 of above Act in respect of securities/properties enforceable under the this Act in which case will shall also be liable to further pay all costs, charges & expenses of other incidental charges thereof. The powers available under the Act interalia includes: **a)**To take possession of the secured assets wherein the security interest has been created as above mentioned together with the rights to transfer by way of lease, assignment or Sale. **b)** To take over the management of the secured assets including right to transfer by way oflease, assignment or Sale. **c)**To appoint any persons as manager to manage to the secured assets, the possession of which willbe taken over by us and the manager shall manage be secured assets and any transfer of Secured

Place : Ambajogai
Date : 29.12.2022

Mr. Anant Gopalrao Deshpande
Authorised Officer (Secured Creditor)
Deendayal Nagari Sahakari Bank Ltd. Ambajogai,
Head Office Ambajogai **(Mob.8806159245)**

इंडिया शेल्टर फायनान्स कॉर्पोरेशन लि.

IndiaShelter

नोंदणीकृत कार्यालय : प्लॉट नं. १५, ६वा मजला, सेक्टर-४४, इन्स्टिट्यूशनल एरिया, गुरुग्राम, हरयाणा-१२२ ००२.
शाखा कार्यालय : ऑफिस नं. २२०, साई मिडास टच, कमर्शियल कॉम्प्लेक्स, दुसरा मजला, नगर-मनमाड रोड, सावेदी, अहमदनगर-४१४ ००३, महाराष्ट्र.
शाखा कार्यालय : प्लॉट नं. २२, गंगाई बिल्डिंग, युनिट नं. १, पहिला मजला, शिक्षक वाडी, रिंग रोड, जेडीसीसी बँकेजवळ, जळगाव-४२५ ००१.
शाखा कार्यालय : अवधूत प्लाझा, ऑफिस नं. ७, पहिला मजला, एसबीआय भिगवान रोडजवळ, जि. पुणे, बारामती-४१३ १०२.

स्थावर मालमत्तेकरिता ताबा सूचना

ज्याअर्थी, सुरक्षा हित (अंमलबजावणी) नियम, २००२च्या नियम ३ यासह वाचलेल्या कलम १३(१२) अंतर्गत प्रदान केलेल्या अधिकारांच्या अंमलबजावणीत आणि वित्तीय मत्तेची सुरक्षितता आणि पुनर्रचना आणि हित कायदा, २००२ची (प्रतिभूती) अंमलबजावणीअंतर्गत ‘इंडिया शेल्टर फायनान्स कॉर्पोरेशन लि.’चे प्राधिकृत अधिकारी असलेल्या निम्नस्वाक्षरीकारांनी उक्त सूचनेच्या तारखेपासून ६० दिवसांच्या आत रकमेची परतफेड करण्याकरिता याखाली नमूद केलेल्या अकाऊन्टच्या अनुसार नमूद केलेल्या तारखेदिवशी ऋणकोंवर तसेच मालमत्ता/ प्रतिभूतीच्या मालकांनासुद्धा फर्मावणारी मागणी सूचना निर्गमित करण्यात आली आहे. ज्याअर्थी, मालमत्तेचे मालक आणि अन्य रकमेची परतफेड करण्यास असमर्थ ठरले आहेत, खाली नमूद केलेल्या ऋणकोंवर आणि आम जनतेस याद्वारा सूचना देण्यात येते की, निम्नस्वाक्षरीकारांनी प्रत्येक अकाऊन्टच्या अनुसार नमूद केलेल्या तारखांदिवशी उक्त नियमांच्या नियम ८ व ९ यासह वाचलेल्या उक्त कायद्याच्या कलम १३(४) अंतर्गत त्याला/ तिला प्रदान केलेल्या अधिकारांच्या अंमलबजावणीत याखालील वर्णिलेल्या मालमत्तेचा सांकेतिक ताबा घेतला आहे. आता, विशेषकरून ऋणको तसेच आम जनतेस याद्वारा सावध करण्यात येते की, त्यांनी मालमत्तेशी व्यवहार करू नये आणि मालमत्तेशी केलेला कोणताही व्यवहार याखाली नमूद केलेली रक्कम आणि त्यावरील व्याज, किंमत इ.करिता ‘इंडिया शेल्टर फायनान्स कॉर्पोरेशन लि.’च्या आकाराच्या विषयाधीन असेल.

अ. क्र.	ऋणको व हमीदाराचे नाव (मालमत्तेचे मालक) व लोन अकाऊन्ट नंबर	ताब्यात असलेल्या/ गहाणवट असलेल्या मालमत्तेचे वर्णन (मालमत्तेचे सर्व खंड व तुकडे समाविष्ट)	मागणी सूचनेची तारीख, मागणी सूचनेच्या तारखेनुसार देय रक्कम	सांकेतिक ताब्याची तारीख
१	**रुक्सार शकिल शेख, शकिल अब्दुल शेख,** राहणार- एच.नं. १११४, निम का वाडा, लाल मिस्त्री मस्जिदची मागील बाजू, बेलदार गल्ली, अहमदनगर-४१४ ००१, महाराष्ट्र. **लोन अकाऊन्ट नंबर : एचएल४१सीएचएलओएनएस ००००५०००४४४७**	मालमत्तेचे सर्व खंड व तुकडे : धारण केलेला रो हाऊस ब्लॉक नं. ३, एरिया मोजमापाचा ३६.०० चौ.मी., तळमजला, बांधकाम एरिया मोजमापाचा २६.४८ चौ.मी., खूश आलम रो हाऊस स्कीम बिल्डिंग ए यापैकी, ज्याचे प्लॉट नं. १५/१६/ए यावर यथोचितरित्या बांधकाम केलेले, एरिया मोजमापाचा ५३८.१२ चौ.मी, सर्व्हे नं. २४२/२ यापैकी, नगरदेवळे येथे स्थित, जिल्हा परिषद अहमदनगर, ता. व जि. अहमदनगरच्या मर्यादित. **सीमा :** पूर्व- १४ फू. रोड, दक्षिण- रो हाऊस ब्लॉक नं. २, उत्तर- रो हाऊस ब्लॉक नं. ४, पश्चिम- प्लॉट नं. १७.	**मागणी सूचना : १६.०९.२०२२ रु. ६०९०९१.८२/- (रुपये सहा लाख नऊ हजार एक्याण्णव व पैसे ब्याऐंशी फक्त) १५.०९.२०२२ रोजीप्रमाणे देय** प्रदानाच्या तारखेपर्यंत अन्य आकार व किंमत आणि १६.०९.२०२२ पासून व्याजासह एकत्रित.	२३.१२.२०२२
२	**हिना इम्रान शेख व इम्रान इब्राहिम शेख,** राहणार- प्लॉट नं. ५, आलमगीर, नगरदेवळे, अहमदनगर-४१४ ००१, महाराष्ट्र. **लोन अकाऊन्ट नंबर : एचएल४१सीएचएलओएनएस ००००५००४४४५**	मालमत्तेचे सर्व खंड व तुकडे : रो हाऊस बंगलो नं. १, एरिया मोजमापाचा ३४.०० चौ.मी., तळमजला, बांधकाम एरिया मोजमापाचा २३.०० चौ.मी., पहिला मजला बांधकाम एरिया १६.०० चौ.मी. एकूण बांधकाम एरिया मोजमापाचा ३९.०० चौ.मी. ज्याचे बांधकाम यथोचितरित्या दक्षिणेकडील बाजूवर केलेले एरिया मोजमापाचा ९२.९० चौ.मी., एरिया मोजमापाचा १८१.१२ चौ.मी. यापैकी, प्लॉट नं. २६०, सर्व्हे नं. २४२/१ यापैकी, नगरदेवळे येथे स्थित, जिल्हा परिषद अहमदनगर, ता. व जि. अहमदनगरच्या मर्यादित. **सीमा :** पूर्व- ०६ मी. रोड, पश्चिम- बंदी पिरपागर यांची मिळकत, उत्तर- ओपन स्पेस, दक्षिण- रो बंगलो नं. २.	**मागणी सूचना : २२.०९.२०२२ रु. ७२७९७५.४७/- (रुपये सात लाख सत्तावीस हजार नऊशे पंच्याहत्तर व पैसे सत्तेचाळीस फक्त २३.०९.२०२२ रोजीप्रमाणे देय** प्रदानाच्या तारखेपर्यंत अन्य आकार व किंमत आणि २४.०९.२०२२ पासून व्याजासह एकत्रित.	२३.१२.२०२२
३	**मंदा दत्तात्रय तांबे व योगेश दत्तात्रय तांबे,** राहणार - एच. नं. ६०/३५९. हुडको, सावेदी रोड, अहमदनगर-४१४ ००१, महाराष्ट्र. **लोन अकाऊन्ट नंबर : एचएल४१एलआयएलओएनएस ००००५००६५५७ व एचएल४१एलआयएलओएनएस ००००५०२७५१८**	मालमत्तेचे सर्व खंड व तुकडे : रो हाऊस नं. ५३, मोजमापाचा ३८.५ चौ.मी., बिल्ट-अप एरिया २६.०० चौ.मी., संकल्प सहकारी गृहनिर्माण संस्था मर्यादित, बुऱ्हानगर यापैकी, ज्याचे बांधकाम यथोचितरीत्या प्लॉट नं. ५ यावर केलेले, त्याचा एकूण मोजमापाचा एरिया २१६.०० चौ.मी., सर्व्हे नं. २८५/२बी१/२८५/ २बी२/२८५/२बी यापैकी, व्हिलेज भिंगार, जिल्हा परिषद अहमदनगर, ता. नगर, जि. अहमदनगरच्या मर्यादित. **सीमा :** पूर्व- ०३ मी. इंटरनल रोड, पश्चिम- लेन, उत्तर- ब्लॉक नं. ५४, दक्षिण- ब्लॉक.	**मागणी सूचना : १६.०९.२०२२ रु. ७०७१०३.४५/- (रुपये सात लाख सात हजार एकशे तीन व पैसे पंचेचाळीस फक्त) १५.०९.२०२२ रोजीप्रमाणे देय** प्रदानाच्या तारखेपर्यंत अन्य आकार व किंमत आणि १६.०९.२०२२ पासून व्याजासह एकत्रित.	२३.१२.२०२२
४	**शायरा शेख व अजरउद्दिन शेख,** राहणार- एच. नं. ५० १२, मुकुंदनगर-लगत, इंडिया बेकसईजवळ, दर्गा दायरा रोड, अहमदनगर-४१४ ००१, महाराष्ट्र. **लोन अकाऊन्ट नंबर : एचएल४१सीएचएलओएनएस ००००५०१०४५६**	मालमत्तेचे सर्व खंड व तुकडे : रो ब्लॉक नं. २०/२, प्लॉट नं. २०, सर्व्हे नं. २३२/१बी/२ए, नगरदेवळे भिंगार, ता. व जि. अहमदनगर-४१४ ००२. **सीमा :** पूर्व- युनिट नं. २०/१, पश्चिम- युनिट नं. २०/३, उत्तर- रोड, दक्षिण- सर्व्हे नं. २३२.	**मागणी सूचना : १६.०९.२०२२ रु. १०७४३१४.३३/- (रुपये दहा लाख सात हजार तीनशे चौदा व पैसे तेहतीस फक्त) १५.०९.२०२२ रोजीप्रमाणे देय** प्रदानाच्या तारखेपर्यंत अन्य आकार व किंमत आणि १६.०९.२०२२ पासून व्याजासह एकत्रित.	२३.१२.२०२२
५	**विधय रणदिवे व नरेंद्र रणदिवे,** राहणार- गॅट नं. २/२चा भाग, प्लॉट नं. ३०, मिळकत नं. २२२६, सनशाइन हाइट्स, स्टिल्ट पहिला मजला, फ्लॅट नं. ०७, साई मंदिराजवळ, जाधववाडी, ता. पैठण, जि. सातारा-४१५ ५२३, महाराष्ट्र. **लोन अकाऊन्ट नंबर : एचएल१५सीएचएलओएनएस ००००५०३३५७०**	मालमत्तेचे सर्व खंड व तुकडे : फ्लॅट नं. ०७, धारण केलेला तिचा हाऊस प्रॉपर्टी नं. २२२६, एरिया मोजमापाचा ६१३ चौ.फू. ‘सनशाइन हाइट्स’ नावाच्या बिल्डिंगमधील स्टिल्टेड पहिल्या मजल्यावर स्थित, प्लॉट नं. ३०, सर्व्हे नं. २/२ यावर बांधकाम केलेला, एकूण बिगर-कृषी जमीन एरिया ४००० चौ.मी., व्हिलेज जाधववाडीच्या मर्यादित, ता. फलटण, जि. सातारा. **सीमा :** पूर्व- फ्लॅट नं. ०८, पश्चिम- मार्जिन ओपन स्पेस, उत्तर- मार्जिन ओपन स्पेस, दक्षिण- स्टेअरकेस व फ्लॅट नं. १०.	**मागणी सूचना : १६.०९.२०२२ रु. १०३४९७०.४६/- (रुपये दहा लाख चौतीस हजार नऊशे सत्तर व पैसे सेहेचाळीस फक्त) १५.०९.२०२२ रोजीप्रमाणे देय** प्रदानाच्या तारखेपर्यंत अन्य आकार व किंमत आणि १६.०९.२०२२ पासून व्याजासह एकत्रित.	२३.१२.२०२२
६	**सिम्रन टेकचंद रमनाणी, टेकचंद मुरलीधर रमनाणी व संतोष मुरलीधर रमनाणी,** राहणार- प्लॉट नं. लिग-३-८३/५१३, एफ.पी.नं. १९४/१६, दत्त मंदिराजवळ, सिव्हिल सिडको, सावेदी, अहमदनगर-४१४ ००१, महाराष्ट्र. **लोन अकाऊन्ट नंबर : एचएल४१सीएलएलओएनएस ००००५००४३४६**	मालमत्तेचे सर्व खंड व तुकडे : धारण केलेला टेनेमेन्ट नं. ८३/५१३, असलेला तिचा प्लॉट एरिया मोजमापाचा ७०.१५२ चौ.मी. तिचा फायनल प्लॉट नं. १९४/१६(पी), बांधकाम एरिया मोजमापाचा २५.०८ चौ.मी. यासह, २२० गेल लिग स्कीम यौपकी, ज्याचे बांधकाम यथोचितरीत्या टी.पी. स्कीम नं. ४, फायनल प्लॉट नं. १९४/१५ यावर केलेले, सिव्हिल हुडको सावेदी येथे स्थित, एएमसी अहमदनगरच्या मर्यादित. **सीमा :** पूर्व- ६.० रुंद रोड, दक्षिण- टी/एस नं. लिग. ३-५१४, उत्तर- टी/एस नं. लिग. ३-५१२, पश्चिम- एफ.पी. नं. १९४(पी).	**मागणी सूचना : २२.०९.२०२२ रु. १०८९३३९.०९/- (रुपये दहा लाख एकोणनव्वद हजार तीनशे एकोणचाळीस व पैसे नऊ फक्त) २३.०९.२०२२ रोजीप्रमाणे देय** प्रदानाच्या तारखेपर्यंत अन्य आकार व किंमत आणि २४.०९.२०२२ पासून व्याजासह एकत्रित.	२३.१२.२०२२
७	**शकिलाबी खान व आमीर खान,** राहणार- प्लॉट नं.१९, गॅट नं. १८७/१एची उत्तरेकडील बाजू, बिस्मिल्ला किराणाजवळ, सुप्रीम कॉलनी, जळगाव-४२५ ००२, महाराष्ट्र. **लोन अकाऊन्ट नंबर : एचएल४२सीएचएलओएनएस ००००५००६८०१**	मालमत्तेचे सर्व खंड व तुकडे : प्लॉट नं. १९, सर्व्हे नं. १८७/१ए, अॅट मेहरून, जळगाव म्युनिसिपल कॉर्पोरेशनच्या मर्यादित, उप-निबंधक कार्यालय, जळगावच्या मर्यादित. **सीमा** : पूर्व - सर्व्हे नं. १८७/बी, पश्चिम - रोड, उत्तर - प्लॉट नं. २०, दक्षिण - सदर प्लॉटचा उर्वरित भाग.	**मागणी सूचना : २२.०९.२०२२ रु. १९२०८४.८२/- (रुपये एक लाख ब्याण्णव हजार चौऱ्याऐंशी व पैसे ब्याऐंशी फक्त) २३.०९.२०२२ रोजीप्रमाणे देय** प्रदानाच्या तारखेपर्यंत अन्य आकार व किंमत आणि २४.०९.२०२२ पासून व्याजासह एकत्रित.	२३.१२.२०२२
८	**वैशाली माळी व संजय माळी,** राहणार- गॅट नं. २३५, प्लॉट नं. १, श्रीराम नगर, जामनेर एमसीआय, ता. जामनेर, जि. जळगाव-४२४ २०६, महाराष्ट्र. **लोन अकाऊन्ट नंबर : एचएल४२सीएचएलओएनएस ००००५०११३६५**	मालमत्तेचे सर्व खंड व तुकडे : पश्चिमेकडील बाजूचा मोजमापाचा १११ चौ.मी., यापैकी पूर्वेकडील बाजू १३९.५० चौ.मी. यापैकी, प्लॉट नं. १, मोजमापाचा १८० चौ.मी. असलेला गॅट नं. २३५/१, नगर परिषद नं. ३२८७/१, येथे स्थित- नगर परिषदेच्या मर्यादित, जामनगर, जळगावच्या मर्योदत. **सीमा :** पूर्व- प्लॉट नं. १चा उर्वरित भाग, पश्चिम- प्लॉट नं. १चा उर्वरित भाग, उत्तर- गॅट नं. २३५, दक्षिण- कॉलनी रोड वापर.	**मागणी सूचना : १६.०९.२०२२ रु. ८५६०२७.७६/- (रुपये आठ लाख छप्पन्न हजार सत्तावीस व पैसे शहात्तर फक्त) १५.०९.२०२२ रोजीप्रमाणे देय** प्रदानाच्या तारखेपर्यंत अन्य आकार व किंमत आणि १६.०९.२०२२ पासून व्याजासह एकत्रित.	२४.१२.२०२२
९	**उषा रविराज हातकर व रविराज हातकर,** राहणार- एफ. पी. नं. ४५३, टीपी२, दाढीवाला चाळीजवळ, जिल्हा पेठ, जळगाव-४२५ ००१, महाराष्ट्र. **लोन अकाऊन्ट नंबर : सीएलए१००००४८२०**	मालमत्तेचे सर्व खंड व तुकडे : मालमत्ता धारण केलेला सीटीएस नं. २६६६/४, एफ पी नं. ४५३, मौजे मेहरून शिवार, जळगाव-४२५ ००१, महाराष्ट्र. **सीमा :** पूर्व- रोड, पश्चिम- उक्त प्लॉटचा उर्वरित भाग,उत्तर- प्लॉट नं. ४५, दक्षिण- उक्त प्लॉटचा उर्वरित भाग.	**मागणी सूचना : २२.०९.२०२२ रु. ११८३५९९.०६/- (रुपये अकरा लाख त्र्याऐंशी हजार पाचशे नव्याण्णव व पैसे सहा फक्त) २३.०९.२०२२ रोजीप्रमाणे देय** प्रदानाच्या तारखेपर्यंत अन्य आकार व किंमत आणि २४.०९.२०२२ पासून व्याजासह एकत्रित.	२३.१२.२०२२

स्थळ : महाराष्ट्र
तारीख : २८.१२.२०२२

(प्राधिकृत अधिकारी)
इंडिया शेल्टर फायनान्स कॉर्पोरेशन लि.

कोणतीही शंका असल्यास कृपया संपर्क साधावा : श्री. तुषार हुर्डे (+९१ ७३५०००२४५३) व श्री. प्रकाश तेंडुलकर (+९१ ७४४७४२६६७६).

लोकसत्ता Classifieds
FROM ANYTHING TO EVERYTHING.

प्रेरणा इन्स्टिट्युट ऑफ फार्मसी,परभणी.
वरपूडकर इन्स्टिट्युट ऑफ फार्मसी,पेडगांव.
संस्था स्तरावरील प्रवेश देणे चालु आहे
D.PHARMCY
B.PHARMCY
P.C.I. APPROVED
CONTACT 9970792550 8087206109
Lokprabhat*9422734062

नोकरीविषयक

पाहिजेत

आयुर्वेदिक कंपनीसाठी शिक्षित बेरोजगार, महिला/ पुरुष पाहिजेत. दरमहा २५०००/- ते ३००००/- मिळवा. NOC शुल्क २१५०/-. संपर्क : 9040578922.
0070819391-2

आयुर्वेदिक कंपनीसाठी शिक्षित बेरोजगार, महिला/ पुरुष पाहिजेत. दरमहा २५०००/- ते ३००००/- मिळवा. NOC शुल्क २१५०/-. संपर्क : 6372144113.
0070819391-1

जागासंबंधी

नवीन वर्ष गोल्ड ऑफर! दापोलीत सेमीफर्निश्ड बंगलो २५ लाखांपासून तसेच दगडी कंपाऊंड, रोड, पाणी, लाईट, सीसीटीव्ही, वायफाय इ. सुविधांसह १४ लाखांपासून एनए प्लॉट्ससुद्धा उपलब्ध. स्वतंत्र ७/१२, बँकलोन, ९५९५०१५०००. www.greatkonkan.com.
0090311841-3

महत्त्वपूर्ण निवेदन

वृत्तपत्रामध्ये प्रसिद्ध होणाऱ्या जाहिरातींचा मजकूर (अॅडव्हर्टाइझिंग कॉपी) स्वीकारण्यापूर्वी काळजी घेतली जात असली तरी त्याच्या आशयाची (कन्टेन्ट) पडताळणी करणे शक्य होत नाही. तरी, आपल्या वृत्तपत्रांमध्ये अथवा प्रकाशनांमध्ये प्रसिद्ध होणाऱ्या जाहिरातींतील जाहिरातदार कंपन्या, सहयोगी संस्था अथवा व्यक्तींबरोबर व्यवहार केल्यामुळे कोणत्याही स्वरूपाचे नुकसान वा हानी झाल्यास त्यासाठी अथवा संबंधित जाहिरातीतील आशयासाठी द इंडियन एक्स्प्रेस (प्रा.) लिमिटेडला जबाबदार ठरविता येणार नाही. त्यामुळे वाचकांना आम्ही असा सल्ला देतो की, जाहिरातदारांना कोणतीही रक्कम प्रेषित करण्यापूर्वी अथवा त्यांच्याबरोबर कोणताही स्वरूपाचे संमतिपत्र कार्यसिद्ध करण्यापूर्वी अथवा एखाद्या जाहिरातीवर आधारित कोणतीही कृती करण्यापूर्वी त्यांनी आवश्यक ती चौकशी करण्याची खबरदारी घ्यावी.

जाहिरात छोटी प्रतिसाद मोठा

visit us at WWW.LOKSATTA.COM